

## Annexure-3

Name of the Corporate Debtor : DOLPHIN OFFSHORE SHIPPING LIMITED;

Date of commencement of CIRP: 06/07/2023; List of Creditors as on 11-12-2023

## Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Security Interest	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Amount covered by security interest	Whether related party?	% of voting share in CoC						
1	Raj Radhe Finance Limited	25-07-2023	1,20,02,43,067	1,20,02,43,067	Secured Financial Creditor	The Guarantees cover the whole outstanding dues.	1,20,02,43,067	NA	100%	NA	NA	-	-	Secured by way of hypothecation of various vessels as per documents provided	Claim against gurantee issued in favour of M/s Dolphin Offshore Enterprises (I) Limited by Corporate Debtor against mortgage/hypothecation of assets of corporate debtor. Present financial creditor has filed claim through assignment of debt from state bank of india vide assignment agreement dated 7th February 2023
	<b>Total</b>		<b>1,20,02,43,067</b>	<b>1,20,02,43,067</b>								-	-		